## Manufacture of Ayurvedic and Unani Medicines

436. SHRI MAQSOOD ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the capital invested by the Central Government for the manufacture of Ayurvedic and Unani medicines, separately, during each of the last three years;
- (b) the number of new medicines manufactured under each system during the same period; and
- (c) what fresh steps Government propose to take to encourage the manufacture of Unani medicines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJNARAIN): (a) An amount of Rs. 2.50 lakhs was allocated each to the Governments of Rajasthan, West Bengal, Uttar Pradesh for the development of State Ayurvedic Pharmacies and herb gardens and Rs. 2.50 lakhs to Government of Maharasthtra for development of State Ayurvedic and Unani Pharmacy including herbal farm, during 1976-77, under the Centrally Sponsord scheme. While the same amount has been allocated to these States during the current financial year, an amount of Rs. 2.50 lakhs has also been allocated each to the Governments of Andhra Pradesh, Himachal Pradesh, Kerala and Orissa during 1977-78, for development of State Pharmacies and herbal farms. No proposal has been received from any State Government for the development of State Unani Pharmacy separately.

(b) The Central Assistance was paid during 1976-77. The concerned State Governments are in the process of procuring the necessary equipment and its installation for the manufacture of drugs. The actual manufacture of drugs will be known only after the installation of the machinery and the pharmacies going into production.

(c) It has been decided to form a Corporation in Public Sector under the Companies' Act, 1956 for managing a Central Pharmacy of Indian Medicines (including Unani) at Ranikhet.

## Memorandum from Government of India Forms Press Sramik Union

- 437. SHRI SANAT KUMAR RAHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:
- (a) whether Government have received any memorandum from the Government of India Forms Press Sramik Union regarding implementation of recommendations of the categorisation Committee of 1973, the excesses committed during emergency and other mal-practices of the management; and
- (b) if so, what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes Sir, a memorandum has been received from the Government of India Forms Pres3 Sramik Union. It has been alleged in the memorandum that excesses and other irregularities were committed by the Management, Government of India Press, Temple Street, Calcutta, during the emergency, but it does not contain any request regarding implementation of the recommendations of the Categorisation Committee of 1973.

(b) The memorandum is being ex-

## Integrated Development of Rural Districts

- 438. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be please to state:
- (a) whether Government have finalised their plan for integrated development of selected 20 rural listricts in the country; if so, by when action on the plan is likely to commence; and